

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 8

C.P.(IB)4148/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **01.12.2022**

NAME OF THE PARTIES: - **Akriti Infrastructure Pvt. Ltd.**
V/s
Shreepati Build Infra Investments Ltd.

Appearance (via video-conference):

For Applicant : Gautam Ankhad Adv, Piyush Agarwal Adv,
Kritika Sethi Adv, Shrivalli Kajaria Adv

For Respondent : None present

Section 7 of the IBC, 2016

ORDER

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on 13.12.2022

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)